

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 14th May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 187/2018 (M.A. No. 504/2018) (Earlier O.A.No.34/2015 (WZ))	Vanashakti & Anr. Vs. Union of India & Ors.	Mr. Abishek Jebraj, Adv. for Applicant Ms. Rukhmini Bobde, Adv. Ms. Pushp Gupta, Adv. for MoEF
AFTER NOTICE			
2.	M.A. No. 600/2018 IN Original Application No. 274/2016 (SZ)	S. Joel Vs. The Secretary, Government of Tamil Nadu & Ors.	Mr. M. Sathish Kumar & Y. Arunagiri, Advs. for Applicant Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB
3.	M.A. No. 601/2018 IN Appeal No. 76/2017 (SZ)	M/s B. J. Expo Pvt. Ltd. Vs. Tamil Nadu Pollution Control Board & Ors.	Mr. M. P. Parthiban, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. shamsbery, AAG Mr. Pinaki Misra, Sr. Adv. with Ms.S. Laxmi Iyer, Adv. for Parekh & Co. Mr.Narender Pal Singh,Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6
5.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Advs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Anusha Nagarajan, DAG for R-2 & 3 Ms. Rachna Joshi Issa, Adv. for R-4 & 5 Mr. Surender Sharma, Adv. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCB
6.	Original Application No. 782/2017	Lokesh Khurana Vs. Union of India & Ors.	Mr. Adarsh Srivastava & Mr. Harsh Vardhan, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Mishra, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Mr. Rachit Mittal, Adv. fo R-5

FOR HEARING			
7.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Sharad Chauhan, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
8.	Appeal No. 29/2016 (M.A. No. 543/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Ms. Avish Ahlawat, Adv. Mr. Mukesh Verma, Adv. Mr. A. K. Prasad, Adv.
9.	Execution Application No. 26/2017 IN O. A. No. 299/2016	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2, 3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Mr. Rahul Pratap, Adv. for MoEF
10.	Original Application No. 276/2016 (M.A. No. 512/2016)	Nishant Kumar Alag Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Naginder Benipal, Adv. for R-2 Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Sakya Choudhary, Adv. for Punjab
11.	Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Abhinav Goyal, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1, 4, 5 & 6 Mr. Mukesh Verma, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Vishal Bakshi, Adv.
12.	Original Application No. 388/2017 (M.A. No. 792/2017, M.A. No. 793/2017, M.A. No. 983/2017, M.A. No. 168/2018 & M.A. No. 169/2018)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Santosh Kumar, Adv. for R-1 & 2 Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. Mr. C. G. C. George, Adv. for State of UP Mr. Rajesh Raina, Adv. for UPSIDC
13.	Original Application No. 472/2017 (M.A. No. 920/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Nitin Singh, Adv. for R-4 & 5 Mr. M. P. Shorawala, Adv.

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